

**Central Administrative Tribunal
Principal Bench**

OA-2625/2013

New Delhi, this the 29th day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Shri Bhogender Singh,
S/o late Shri Kanwal Singh,
Ex AXEN/Con,
South East Central Railway Bilaspur
Presently R/o W-18 Green Park (Main), New ... Applicant

(through Ms. Meenu Mainee)

Versus

Union of India: through

1. General Manager,
South East Central Railway
HQ Office, Bilaspur.
2. Chief Administrative Officer (Con),
South East Central Railway
HQ Office, Bilaspur.
3. Dy Chief Personnel Officer (Gazetted),
South East Central Railway
HQ Office, Bilaspur. ... Respondents

(through Sh. S.M. Arif)

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the applicant states that she wants to withdraw this matter as the grievances of the applicant have already been redressed by the respondents.

2. Accordingly, the OA is dismissed as having been withdrawn with liberty to the applicant that if in future any fresh cause of action arises in his favour, he may approach his Tribunal.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

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